

GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

**UNSTARRED QUESTION NO. 3113
TO BE ANSWERED ON MARCH 12, 2020**

PRICING OF EWS FLATS

NO. 3113. SHRI JASBIR SINGH GILL :

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has fixed the price of EWS flats of Chandigarh Housing Board following the EWS definition norms; and**
- (b) whether the Government intends to scale down the prices of such flats and if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)**

- (a)&(b): It is informed by the Chandigarh Housing Board that the price of EWS flats is fixed on the basis of land cost, building construction cost and 10% departmental charges on building construction cost. The Chandigarh Housing Board does not charge any profit on EWS flats.**
